

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**O.A. No. 2573/2019
M.A. No. 2804/2019**

New Delhi, this the 29th day of August, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Monika Garg
Aged about 44 years
W/o Shri Anil Kumar Garg
R/o 153, Hari Nagar, Ashram,
New Delhi-110 014.
Post : TGT (Special Educator)
Group – B.

.. Applicant

(By Advocate: Shri Anuj Aggarwal with Shri Tenzing
Thinlay Lepcha)

Versus

1. Govt. of NCT of Delhi
Through its Chief Secretary
Secretariat, I.P. Estate
New Delhi-110 002.
2. Deputy Director (Admn.)
Department of Social Welfare
Govt. of NCT of Delhi
GLNSSSD Complex
Delhi Gate
New Delhi-110 002.

.. Respondents

O R D E R (ORAL)**Justice L. Narasimha Reddy, Chairman**

Learned counsel for the applicant submits that he has been instructed by the applicant to withdraw the O.A., with liberty to file a fresh one with proper documentation. Permission is accorded.

2. Accordingly, the O.A. as well as M.A. are dismissed as withdrawn. There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/jyoti/